

(13)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP /118/CAA/2017  
NAME OF THE TRANSFEROR : ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.  
NAME OF THE TRANSFEREE : TRANSFERRE COMPANY AT DELHI  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. Giridharam  
Dominic S. David  
Counsel for Applicant 

**ORDER**

Counsel for the Petitioner present and submitted the final arguments. The representative of the Financial Creditor present and prayed to fix the fee for the Chartered Accountant. Rs.50,000/- shall be paid by the Petitioner to the Office of the Official Liquidator to pay fee to the Chartered Accountant within two weeks. **Reserved for orders.**

-sd/-

**MEMBER (TECHNICAL)**  
ghk

-sd/-

**MEMBER (JUDICIAL)**